

after completion of the construction and also substitution of concessionaire allowed after achievement of financial closure to salvage the languishing projects. The NHAI has also constituted Negotiation/Reconciliation Settlement Committees and also High Level Expert Settlement Advisory Committee to settle the claims/disputes.

Conversion of State Road into National Highway

2437. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state

(a) whether Government has received any proposal for converting the State road into National Highway from Chakradharpur-Manoharpoor-upto Odisha, Panpara, if so, the details thereof;

(b) the time taken for its repair and conversion; and

(c) the amounts of funds allocated and executed of work done, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI TUSHARBHAI CHAUDHARY): (a) A proposal for declaration of the road/stretches from Chakradharpur to Panposh road connecting Jaraikela as new National Highways was received. As a part of Government Mandate to declare 10000 Kms. of routes/road stretches as new National Highways, keeping in view the requirement of connectivity, inter-se-priority and availability of funds, the Ministry has already declared 10000 Kms. of roads/routes as new National Highways. This stretch could not be included in the list of National Highways.

(b) and (c) Do not arise.

Target to connect villages with all weather roads

2438. SHRI AJAY SANCHETI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the target set to connect villages with all weather roads and to upgrade National and State Highways by the end of the Twelfth Five Year Plan, State-wise; and

(b) the details of the strategy drawn to achieve these targets?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND